

22.3.2000 HON.MR.JUSTICE NEELAM SANJIVA REDDY,V.C.

Heard counsel for the applicant. Learned counsel for the applicant submits that his appeal filed on 8.3.99 before the respondent no.3 is still pending and not yet been disposed of. Learned counsel requests the bench for a direction to the respondent no.3 to dispose of his appeal at an early date.

In view of the above submission the OA is disposed of at the admission stage directing the respondent no.3 to dispose of the appeal pending with them within twenty days from the date of receipt of copy of this order. The applicant will be at liberty to approach this Tribunal in case he is aggrieved by the order of the respondent no.3 on his representation.

Registry is directed to issue the copy of this order immediately to the respondent no.3 and also to the counsel for the applicant.


V.C

Uv/